

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 2th August, 2017.

No. HCM/Misc.-89/2013-A&E/66784 : It is hereby notified to all the District Judges, all the Judges of Family Court, the Judge, Special Court (ND&PS), Manipur, all the Addl. District & Sessions Judges of Fast Track Courts and the Presiding Officers of other Courts to submit the information in the prescribed format to be duly filled up by each employee under their jurisdiction in both the soft as well as hard copy within 10(ten) days from the date of receipt of this Notification to the undersigned. The soft copy may be sent by email to, **hcm.datacollection@gmail.com.**

By Order etc.

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo. No. HCM/Misc.-89/2013-A&E/66785-94

Imphal, the 2nd August, 2017.

Copy to :

1. All the District & Sessions Judge of Manipur.
2. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
3. The Judge, Special Court (ND&PS), Manipur.
4. All the Judges of Family Courts of Manipur.
5. The Addl. District & Sessions Judge (FTC), Manipur East/ West.
6. The Registrar / Registrar (Admn.) / (Vigilance), High Court of Manipur.
7. The Jt. Registrar (Admn.), High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur for information of His Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to His Lordship.
11. The System Analyst, High Court of Manipur for uploading the same in the official website.
12. All the Superintendents/ Stamp Reporter, High Court of Manipur.
13. Guard File/Order Book/concerned file.

A. Guneshwar Sharma

**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

SERVICE BIO-DATA OF EMPLOYEES
OF THE SUBORDINATE COURTS

Recent
passport
photo to be
pasted

To be filled in by the employees of the Subordinate Courts:

1. Name of Employee : _____
S/o, D/o, W/o _____
2. Name of post held : _____
3. Contact Mobile No. : _____
4. Date of Birth : _____
5. Date of Initial appointment : _____
6. Post of Initial appointment : _____
7. Date of appointment to the present : _____
Post.
8. Present Address : _____

9. Permanent Address : _____

10. Present place of posting & since when : _____
11. Last place of posting & since when : _____
12. Whether any departmental/vigilance/ : _____
FIR case is pending against him/her, _____
If so give details. _____

13. Date on which he/she attains 50 yrs : _____
14. Date on which he/she attains 55 yrs. : _____
15. Date of retirement on superannuation : _____

Date :

SIGNATURE OF THE EMPLOYEE